

2 THE SMART INVESTOR

CORRESPONDENCE - TO FORM & PUBLISHED ON 14.10.2025		
INVITATION FOR EXPRESSION OF INTEREST FOR		
SRI NAGARSHIKHA CHEMICALS LIMITED		
(Under Regulation 36(a) of the Insolvency and Bankruptcy Code of India)		
Invitation for Resolution Process for Corporate Financially Distressed, 2016)		
RELEVANT PARTICULARS		
S. No.	Particulars	Details
1	Name of the corporate debtor along with PAN (CIN U.P.N.)	Name- Sri/Nagarshikha Chemicals Limited AACRC0202D-00-UGA0001071066P-002000
2	Address of the registered office	6-1-14, Pampanga, Opp. Sri, Telangana, Hyderabad 500082
3	URL of website	srinagarshikha@gmail.com
4	Details of place where majority of the assets are located	List of places where fixed assets of the CO and located are available at
5	Insolvent condition of main production/ service	Unrecoverable as of today, as the operations of the CO are closed since 2010.
6	Quantity and value of main production/ service in the last financial year	Nil
7	Number of employee working	Nil
8	Further details regarding last available financial statements (with schedules) are available at URL.	https://drive.google.com/file/d/1W0M0m35T0rW6m2D1 B28m4Pz5?usp=drive_link
9	Eligibility for resolution applicants under section 25(1)(a) of the Code is available at URL.	https://drive.google.com/file/d/1W0M0m35T0rW6m2D1 B28m4Pz5?usp=drive_link
10	Last date for receipt of expression of interest	03-10-2025
11	Date of issue of provisional list of prospective resolution applicants	06-10-2025
12	Last date for submission of application to provisional list	11-10-2025
13	Date of issue of final list of prospective resolution applicants	13-10-2025
14	Date of issue of information memorandum, resolution matrix and request for resolution plans to prospective resolution applicants	13-10-2025
15	Last date for submission of resolution plans	16-10-2025
16	Process email id to submit Expression of Interest	cop.srinagarshikha@gmail.com

CORROGATED TO - FORM G PUBLISHED ON 14.10.2025		
INVITATION FOR EXPRESSION OF INTEREST FOR		
SRJ NAGARKIRAN CHEMICALS S LIMITED		
(Under Regulation 36A of the Insolvency and Bankruptcy Board of India)		
Invoking Regulatory Process for Corporate Insolvency, 2016)		
RELEVANT PARTICULARS		
Sr.	Particulars	Details
1.	Name of the corporate debtor along with PAN / CIN / UPI No.	SRJ NAGARKIRAN Chemicals Limited PAN: AARCC2023DIN UPI: 0147107119997 CG25050
2.	Address of the registered office	61-114, Panjagutta, Post: 58, Hyderabad, Telangana - 500082
3.	URL of website	srjnagarkiran@gmail.com
4.	Details of place where majority of assets are located	List of places where fixed assets of the CD are located are available at
5.	Principal capacity of main production services	Unsubstantiated as of today, as the operations of the CD are closed since 2016.
6.	Quantity and value of main production services sold in the last financial year	Nil
7.	Number of employees working	Nil
8.	Further details including but not limited to financial statements (with schedule of assets and liabilities) as available at URL.	https://drive.google.com/file/d/1mW6-6TbHt8tM2t41Bt8mP7q2t/view?usp=drive_link
9.	Eligibility for resolution applicants under Section 23(2)(a) of the Code as available at URL.	https://drive.google.com/file/d/1mW6-6TbHt8tM2t41Bt8mP7q2t/view?usp=drive_link
10.	Last date for receipt of expression of interest	02-02-2026
11.	Date of issue of provisional list of prospective resolution applicants	06-02-2026
12.	Last date for submission of objections to provisional list	11-02-2026
13.	Date of issue of final list of prospective resolution applicants	13-02-2026
14.	Date of issue of information memorandum, its evaluation matrix and request for resolution plans to prospective resolution applicants	13-02-2026
15.	Last date for submission of resolution plans	16-02-2026
16.	Process email to submit Expression of Interest	srjnagarkiran@gmail.com

మన తెలఁగఱ

శనివారం 17, జనవరి 2026

www.manatelangana.news

ఖమ్మం కరీంనగర్ 5

హైదరాబాద్ 5

మహాబూబ్ నగర్ 5

వరంగల్ 5

నిజామాబాద్ 5

నల్లగొండ **5**

[illegible]

8 भोपाल | शनिवार, 17 जनवरी 2026 बिज़नेस स्टैंडर्ड

[illegible]